

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:497  
ANSWERED ON:27.02.2013  
BEAUTIFICATION OF CITIES  
Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) Whether the Government has provided funds for beautification of cities of Maharashtra including Ahmednagar;
- (b) if so, the quantum of funds provided during the last three years and the current year for the purpose, city-wise;
- (c) if not, whether the Government proposes to consider the proposals submitted by the State Government of Maharashtra; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) & (b): The objective of the Jawaharlal Nehru National Urban Renewal Mission (JnNURM) is inter-alia for focused attention to integrated development of infrastructural services in the cities which ultimately aims to beautification of cities. Details of funds released during the last three years and the current year for the purpose, city-wise under Urban Infrastructure & Governance (UIG) Sub-mission of JnNURM is as under:-

Name of the scheme    Name of the City    Additional Central Assistance (ACA) released (Rs. in Lakhs)

2009-10    2010-11    2011-12    2012-13

UIG Greater Mumbai    31,303.71    19,316.49    39,663.45    14,913.22

Nagpur    9,631.70    3,946.92    7,042.64    7,674.20

Nashik    12,051.37    1,664.69    1,161.01    1,288.71

Nanded    3,900.28    4,716.01    7,148.26    914.62

Pune    31,762.80    12,360.38    21,455.81    10,254.64

Total    88,649.86    42,004.49    76,471.17    35,045.39

Details of funds released during the last three years and the current year for the purpose, city-wise under UIDSSMT of JnNURM in the State of Maharashtra including Ahmednagar is annexed.

(c ) & (d) : To avail ACA under JnNURM, the State has to submit Detailed Project Reports (DPRs) emanating from the City Development Plan (CDP) and in conformity with the guidelines under JnNURM and duly recommended/prioritized by the State Government. These DPRs are considered for sanction of ACA by the Ministry subject to their technical appraisal and availability of funds.